

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-66/1996/4858/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Prasanta Buragohain,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the 18th August, 2018.

Sub:- **Casual Leave along with permission to leave station.**

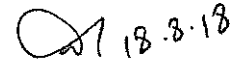
Ref:- Your e-mail dated 14.08.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 18.08.2018 along with station leave permission from the evening of 17.08.2018 till the morning of 20.08.2018 has been ~~granted~~/[✓]rejected.

The Additional District and Sessions Judge, Goalpara, will remain in charge of your Court and Office during your absence on leave.

Yours faithfully,

 18.8.18

JOINT REGISTRAR (VIGILANCE)

Pdga